

Accident of Saharanpur-Delhi Express

313. SHRI MOHAN RAWALE:
SHRI RAJENDRA KUMAR SHARMA:
SHRI ANAND AHIRWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the 4546 Saharanpur-Delhi Express collided with a truck on the 5th February, 1995 at an unmanned railway crossing near Nithaura village in Loni (Uttar Pradesh); and

(b) if so, the details of casualties as a result of this accident?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir. While 4546 Saharanpur-Delhi Express was on run, one truck loaded with bricks collided with the train at unmanned level crossing No. 9-C near Nusratabad Kharkari halt on Shahdara—Shamli section of Delhi division of Northern Railway on 5.2.95 at about 9.20 hrs.

(b) In this accident 10 persons, all occupants of the truck, were killed.

Filling of SC/ST Vacancies

314. SHRI N.J. RATHVA: Will the Minister of FOOD be pleased to state:

(a) whether the Food Corporation of India and the Central Warehousing Corporation have not filled up the posts of various categories reserved for the members of the Scheduled Castes and Scheduled Tribes in Gujarat State;

(b) if so, the reasons therefor; and

(c) the time by which these posts are likely to be filled up?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) to (c). So far as the Food Corporation of India is concerned, vacancies in Category I are worked out on All-India basis and the vacancies in Category II are worked out on Zonal basis. The vacancies in Categories III & IV are worked out on Regional basis. There are vacancies reserved for SCs/STs in 2 offices of the Food Corporation of India in Gujarat viz. Regional Office and Office of Joint Manager (Port Operation), Kandla.

Vacancies in Categories III & IV in Gujarat region could not be filled up earlier because there was no recruitment at the entry level post. The Executive Committee/Board of Director of the Food Corporation of India has recently approved recruitment in specific entry level posts and the decision has been communicated to the Zonal Managers on 23rd Nov., 1994. Action has already been initiated by Sr. Regional Manager, Ahmedabad for filling up of the vacancies reserved for SC/ST.

So far as the Central Warehousing Corporation is concerned there is no backlog in Gujarat region.

Reservation for Sportsman

315. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have given any directives to the State Governments to award grace marks or to reserve quota for outstanding sportsmen for their admission in professional and other colleges; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Government has not issued any directive to the State Governments in this regard. They have, however, been requested to consider giving special weightage to the sports persons who have excelled.

The University Grants Commission has framed and approved the guidelines which, *inter-alia*, provide that 10% seats in the first year of the under-graduate level degree courses may be reserved for sports persons who have represented the State or the country in the national or international level sports events. However, for admission, such sports persons should have obtained the minimum out-off percentage of marks in their previous examinations. These guidelines further envisage that 3% seats may be reserved for such sports persons for admission to the B.Ed. course.

[Translation]

Accident at Ghaziabad

316. SHRI ANKUSHRAO RAOSAHEB TOPE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have ordered an inquiry into the railway accident that occurred recently at Ghaziabad;

(b) if so, the details thereof;

(c) the amount of compensation given to the next of kin of the deceased and injured, separately; and

(d) the measures proposed to check such accidents?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). Yes, Sir. An enquiry by Senior Officers was conducted into the rear-end collision of Up Nagaldam goods train standing at Ghaziabad and Up Diwana goods train on 21.9.1994 at 23.05 hrs. on Northern Railway.

This rear-end collision resulted in derailment of train engine alongwith 4 loaded BOX wagons of Up Diwana goods train and derailment of rear Brake Van alongwith 4 loaded BOX wagons of Up Nagaldam goods train.

In this accident, Driver and Assistant Driver of Up Diwana goods train were killed.

As per the findings of the Inquiry Committee, the accident occurred due to the passing of Home Signal of Ghaziabad station by the Driver of Up Diwana goods train in 'ON' position.